

(b) if so, the nature of weapons seized from them during the last one year;

(c) whether the matter has been taken up with the U.S.A. or Pakistan from where the Mizos, apparently obtained these weapons, since these arms have been supplied by Pakistan to the Mizos in violation of the condition laid down by the United States of America that they would not be used against India and, if so, at what level; and

(d) the number of occasions when the matters as so taken up and the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A few safety clips of 3.5" rockets with marking to show U.S. origin were recovered along with pins in the area where the MNF hostiles raided a CRP post at Chau-manu on 30-10-1968.

(c) No, Sir.

(d) Does not arise.

Inquiry against a former Librarian of National Library

4996. DR. P. MANDAL:

SHRI S. C. SAMANTA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) when his Ministry requested the Central Bureau of Investigation to register a case and conduct an inquiry into certain allegations of corruption etc. against a former Librarian of the National Library;

(b) what are the principal charges against the said officer now serving as the Hony. Library Adviser to the Union Government as enlisted in the P. E. No. 6 of the 3rd February, 1969;

(c) whether the case has now been withdrawn in favour of a departmental inquiry; and

(d) if so, whether this is due to the inefficiency and failure of the Central Bureau of Investigation to proceed with the enquiry?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d). On receipt of

certain allegations against the former Librarian of the National Library, this Ministry on 22nd January, 1969, requested the Central Bureau of Investigation to enquire into the matter. On further examination of his case, it was found that the reference to the Central Bureau of Investigation was premature because certain standing instructions in regard to dealing with the disposal of such cases had not been followed. The Central Bureau of Investigation was, therefore, requested to treat this Ministry's request for holding an inquiry as cancelled. Thereafter the complaint was scrutinised in detail in accordance with the standing instructions and in consultation with the Central Vigilance Commission the matter was dropped.

The question of indicating the principal charges does not arise as no charges were framed against the Officer.

Justice Khosla's report on personnel Management of National Library, Calcutta

4997. DR. P. MANDAL:

SHRI S. C. SAMANTA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Justice Khosla has submitted his report on the Personnel Management of the National Library, Calcutta;

(b) if so, the details thereof; and

(c) whether the report presented by the Chief Labour Commissioner on the staff relations in the National Library was made available to Justice Khosla for his enquiry?

THE DEPUTY MINISTER OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAI-PAL SINGH) : (a) Yes, Sir.

(b) The report is under examination and it will not be in the public interest to give its details at this stage.

(c) Yes, Sir.

Luxury Hotels in Calcutta

4998. SHRI BHAGABAN DAS:

SHRI JYOTIRMOY BASU :

SHRI BADRUDDUJA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal to set up luxury hotels in Calcutta;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the number of hotels in the public sector in each principal city as on the 31st January, 1970?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The India Tourism Development Corporation proposes to construct a 100-room transit hotel at Calcutta Airport.

(c) Does not arise.

(d) The India Tourism Development Corporation Limited has four Hotels in Delhi and one at Udaipur. The Railway Board has a Hotel each at Puri, Ranchi and Aurangabad.

Complaints by Directors of CSIR against the unfair treatment meted out to them by CSIR

4999. SHRI R. V. NAIK :

SHRI D. AMAT :

SHRI D. N. DEB :

SHRI NANJA GOWDER :

SHRI J. MOHAMED IMAM :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether there have been complaints from several Directors against the unfair treatment meted out to them in the Council of Scientific and Industrial Research;

(b) whether Government have made an investigation in this regard; and

(c) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Some problems relating to administrative and financial matters and scientific projects are received from the national laboratories/institutes. These are dealt with on merits without any discrimination.

(b) All employees of the CSIR including the Directors had been given an opportunity to represent to the Committee of Inquiry presided over by Justice Shri A. K. Sarkar.

(c) The first part of the Report of the Inquiry Committee has already been submitted and laid on the Table of the House. The Committee is expected to submit another report dealing with the overall functioning of the CSIR and to suggest ways and means of improvement.

Police Interference in Chandigarh in Landlord Tenant Dispute

5000. SHRI RAM KISHAN GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news-item in the *Tribune* dated the 28th December, 1969 regarding the alleged police interference in Chandigarh in a landlord-tenant dispute to favour the landlord due to which dealers closed their shop;

(b) whether the matter has been enquired into; and

(c) if so, the result thereof and the action taken or proposed to be taken against the police authorities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The police official concerned has been censured.

Editor-in-Chief of *Thaqafat-ul-Hind*

5001. SHRIMATI TARKESHWARI SINHA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government are aware that the Editor-in-Chief of the "*Thaqafat-Ul-Hind*", an Arabic magazine issued by the Indian Council for Cultural Relations, does not know the Arabic language much;

(b) if so, the reasons for keeping such a man as Chief Editor for this magazine;

(c) what emoluments are being paid to him monthly;

(d) whether it is a fact that he is allowed to take up another private job and, if so, the reasons therefor; and